

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 11/(MAH)/2017
Connected with HC-C.S.D. No. 905/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Man Turbomachinery India Pvt. Ltd. & Ors.
Between

M/s. Man Diesel & Turbo India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Mr. Vishal Maheshwari	Advocate	
2.	Mr. Bankim Gangar	Advocate	

Common Order

CSP NO.11/2017 CONNECTED WITH HC CSD NO.905/2016/NCLT/MB/MAH/2017

CSP NO.12/2017 CONNECTED WITH HC CSD NO.906/2016/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 18.1.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)